

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4514
ANSWERED ON:30.08.2011
TRADE IN SPURIOUS LIQUOR
Kashinath Shri Taware Suresh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether trade in spurious liquor is on the rise in the country;
- (b) if so, the details thereof;
- (c) the total number of cases reported and persons arrested in the police raids during each of the last three years and the current year, State-wise; and
- (d) the details of the measures taken including penal action by the Government to control such illegal trade in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): A total of 344356, 361940 and 787029 cases were reported in the country under State and Local Laws-Prohibition Act during 2007-2009 thereby showing an increasing trend. State/Union Territory-wise details of cases registered, cases chargesheeted, cases convicted, person arrested, person chargesheeted and person convicted under Prohibition Act during 2007-2009 are at Annexure-I.

(d): As per the List II (item - 8) of the Seventh Schedule of the Constitution of India, intoxicating liquors, that is to say, the production, manufacture, possession, transport, purchase and sale of intoxicating liquors is a State Subject and as such, State Governments/Union Territories are expected to take appropriate action to regulate its production, manufacture, transport and sale of liquors.